

(c) if so, when it is expected to be granted?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The information is being collected from the Tripura Administration and will be laid on the Table of the Lok Sabha in due course.

Displaced Bengalis in Tripura

2221. { **Shri Dasaratha Deb:**
Shri Haider:

Will the Minister of **Home Affairs** be pleased to state:

(a) the total number of displaced Bengalis who have entered Tripura after the Assam riots;

(b) whether any of them have applied for rehabilitation loan or grant; and

(c) if so, what steps have been taken to rehabilitate them?

The Minister of Home Affairs (Shri G. B. Pant): (a) It is reported that 182 families consisting of 730 persons have entered Tripura.

(b) No.

(c) Most of these persons are staying with their relatives. Those who have not made their own arrangements are living in camps organised by the public.

Accounts in Foreign Countries

2222. { **Shri Indrajit Gupta:**
Shri S. M. Banerjee:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that many Indians have accounts in foreign countries;

(b) if so, the number of such Indians;

(c) the amount in those Banks; and

(d) since when these accounts were opened?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) to (d). Under the existing Regulations, general permission has been given for maintenance of accounts expressed in the currency of any sterling area country provided such an account was in existence prior to the 8th of July, 1947. In addition, students, trainees and other persons proceeding to foreign countries for approved purposes are allowed to open accounts with banks in the countries to which they are proceeding within the limits of foreign exchange sanctioned to them. In view of this general permission, statistics of all such accounts are not required to be reported to the Reserve Bank of India. The information asked for in parts (b) to (d) of the question is not, therefore, available.

Central Government Employees' Strike

2223. { **Shri Indrajit Gupta:**
Shri S. M. Banerjee:

Will the Minister of **Home Affairs** be pleased to state:

(a) the total number of Central Government employees and outsiders arrested during the recent Central Government Employees' strike;

(b) the number of those released unconditionally and on bail separately;

(c) the number of those convicted;

(d) the number of those dismissed, discharged and suspended; and

(e) the instructions issued by Government for the reinstatement of these employees?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (d). The information is given in the statement. [See Appendix III, annexure No. 102].